

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3781
ANSWERED ON:19.12.2005
KABINI RIVER II STAGE PROJECT
Shivanna Shri M

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Kabini River-Stage II Project has been pending with the Union Government for the last several years;
- (b) if so, the details and the reasons therefor; and
- (c) the action taken by the Government thereon so far?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) to (c) The original proposal on Kabini Reservoir Project was approved by the Planning Commission in April, 1958 for an estimated cost of Rs. 2.5 crore to irrigate 12,146 hectare (ha). The modified report of 1973 submitted by the Government of Karnataka for appraisal comprising of two stages envisaged utilization of 57.82 thousand million cubic feet of water for providing irrigation to 1,83,806 ha. and water supply to Bangalore city and also generation of hydro-power. Subsequently, as per an understanding reached in the meeting convened by the then Union Minister of Agriculture and Irrigation and attended by the Chief Minister of Karnataka, Governor of Tamil Nadu and the Irrigation Minister of Kerala at New Delhi in August, 1976, the Government of Karnataka was requested in October, 1976 to submit modified project report with reduced utilization of water in respect of their projects proposed in the Cauvery Basin which included Kabini Reservoir Project. As modified Detailed Project Report (DPR) for the reduced utilization in respect of Kabini Reservoir Project was not submitted by the State Government in June, 1983 the Kabini Reservoir Project report was sent back to the State Government. With the setting up of the Cauvery Water Disputes Tribunal (CWDT) in June, 1990, Government of Karnataka is required to submit fresh DPR in respect of the above project in accordance with the award of the CWDT.